

Present:- Sri N. J. Haque, CJM, Sonitpur, Tezpur

Tezpur PS Case No. 755/2021

GR Case No-1213/2021

U/S-379 of IPC

ORDER

04.06.2021

Case record put up today along with petition bearing Nos. 305/2021 and 306/2021 filed by the petitioners, namely, Sri Ram Chandra Yadav and Sri Udal Kumar praying to pass an order in the light of the order passed by Hon'ble Additional Sessions Judge (FTC), Sonitpur at Tezpur in Criminal Revision No-09 (S-2) of 2021 and Criminal Revision No-10 (S-2) of 2021 dated 02.06.2021.

Heard both sides and perused the petitions along with case record carefully.

The Court also meticulously gone through the order passed by Hon'ble Additional Sessions Judge (FTC), Sonitpur at Tezpur in Criminal Revision No-09 (S-2) of 2021 and Criminal Revision No-10 (S-2) of 2021 dated 02.06.2021 and wherein it was directed by the Hon'ble Revisional Court that to decide the authenticity of the power of attornies, the original owners of the vehicles may be allowed to appear before the court through virtual mood of hearing. Accordingly, a link may be forwarded to the petitioners for holding the virtual hearing in presence of the original owners of both the alleged seized vehicles on 08.06.2021.

B/A is hereby directed to provide the engaged counsel the required web-link of virtual hearing in collaboration with the system officer of this court.

Meanwhile, the Investigating Officer of this case is hereby directed to submit a verification report of the alleged power of attornies under the following terms:-

04.06.2021

- (I) Whether Smt. Simple Tiwari registered owner of vehicle bearing Regd. No- UP-78/CT-5746 executed the power of attorney infavour of Sri Udal Kumar?
- (II) Whether Sri Suraj Kumar Gupta the registered owner of vehicle bearing Regd. No- UP-78/CN-3277 executed the power of attorney infavour of Sri Ram Chandra Yadav?

The I/O shall further submit report of verification of identities of Sri Ram Chandra Yadav and Sri Udal Kumar.

For ready reference, let the copies of power of attornies and other documents be send to the I/O along with copy of this order.

Fixing 08.06.2021 for report and virtual hearing.

Sri N.J. Haque.
CJM, Sonitpur, Tezpur